

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई।
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH: CHENNAI

श्री धुव्वुरु आर.एल. रेड्डी, न्यायिक सदस्य एवं
श्री जी. मंजूनाथा, लेखा सदस्य के समक्ष

BEFORE SHRI DUVVURU R.L. REDDY, JUDICIAL MEMBER AND
SHRI G. MANJUNATHA, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.1942/Chny/2019
निर्धारण वर्ष /Assessment Year: 2014-15

M/s.Twins Court,
No.45, CMR Road,
Kamarajar Salai,
Madurai-625 009.
[PAN: AAAFT 0315 K]
(अपीलार्थी/Appellant)

v. The Income Tax Officer,
Non-Corporate Ward-20(4),
Chennai.

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by : Mr.T.Vasudevan, Adv.
प्रत्यर्थी की ओर से /Respondent by : Mr.G.Johnson, Addl.CIT
सुनवाई की तारीख/Date of Hearing : 16.11.2021
घोषणा की तारीख /Date of Pronouncement : 17.11.2021

आदेश / O R D E R

PER DUVVURU RL REDDY, JUDICIAL MEMBER:

The assessee filed this appeal against the order of the Commissioner of Income Tax (Appeals)-14, Chennai, in ITA No.358/CIT(A)-14/2016-17 dated 21.02.2019 for the AY 2014-15.

2. The learned Counsel for the assessee vide his letter dated 15.11.2021 filed a copy of Form No.4 towards settlement of disputed tax under Vivad-se-Vishwas Scheme 2020 and prayed for withdrawal of the appeal of the assessee. The learned DR fairly conceded the contents of the above letter of the learned Counsel for the assessee.

:: 2 ::

3. We have heard both the sides, perused the materials available on record and gone through the Form No.4.

4. We find that the assessee has been received certificate from designated authority in Form 3 vide certificate No.962968890301220 dated 30/12/2020 under Vivad Se Vishwas Scheme, thereby, the designated authority has yet to issue Form No.5 towards settlement of disputed tax and thus, the appeal filed by the assessee is liable to be dismissed as withdrawn. Accordingly, the appeal filed by the assessee is dismissed as withdrawn.

5. In the result, the appeals filed by the assessee in ITA Nos.1942/Chny/2019 is dismissed as withdrawn.

Order pronounced on the 17th day of November, 2021, in Chennai.

Sd/-
(जी. मंजूनाथा)
(G. MANJUNATHA)
लेखा सदस्य/ACCOUNTANT MEMBER

Sd/-
(धुव्वुरु आर.एल. रेड्डी)
(DUVVURU R.L. REDDY)
न्यायिक सदस्य/JUDICIAL MEMBER

चेन्नई/Chennai,
दिनांक/Dated: 17th November, 2021.
TLN

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)
4. आयकर आयुक्त/CIT
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF